GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4016 ANSWERED ON:17.12.2014 EXPANSION OF UNSC Kataria Shri Rattan Lal;Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has proposed for restructuring of the UNSC in order to face the challenges of the 21st century;

(b) if so, details thereof and the reaction of the member countries thereto;

(c) whether the United Nation's Security Council (UNSC) is likely to be expanded in the near future;

(d) if so, whether India will continue its efforts to become a Permanent Member of the Council; and

(e) the list of countries that have supported the said endeavour of India?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (e) India believes that the United Nations (UN) especially the Security Council must reflect contemporary global realities. For this purpose the reform of the UN including the expansion of the Security Council in both permanent and non-permanent categories is essential. India also holds the view that it has all the credentials to be a permanent member of an expanded Security Council. Government of India has been actively working with other like-minded countries for building support among the UN membership for a meaningful restructuring and expansion of the UN Security Council (UNSC). To this end, India has also partnered with Brazil, Japan and Germany, together known as the G-4.

A large number of countries have supported India's initiatives for reform of the Council as well as endorsed its candidature for permanent membership. This has been expressed in various forms and fora including in bilateral discussions with the Government of India. India's performance as a non-permanent member of the Security Council during 2011-2012 has also significantly strengthened India's claim to permanent membership.

India continues its efforts to build as large a constituency as possible for effecting reform of the UNSC in both the permanent and nonpermanent categories. However, the question of India's membership of the Security Council would only be considered after an agreement on the nature and extent of expansion of the Council is arrived at in accordance with the provisions of the UN Charter. Ultimately, if there is agreement on expansion of the UNSC, individual members will be chosen on the basis of 2/3rd support of the entire mem- bership, as per the provision of the UN Charter.